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Central Administrative Tribunal
Principal Bench: New Delhi

OA No.381 of 1993

New Delhi this the 10th day of September 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Mrs G. Sethi
W/o Sh. K.C.Sethi
R/o 463, Sector IV
R.K.Puram
New Delhi.

...Applicant.

(By Advocate: Sh. A.K. Chaudhary)

Versus

1. Delhi Administration through
Chief Secretary
5, Alipur Road
Delhi - 110 054.
2. The Director of Education
Delhi Administration
Old Secretariat
Delhi - 110054.
3. Mrs Usha Menon
Dy. Director of Education
Delhi Administration
District South C-Block
Defence Colony
New Delhi.

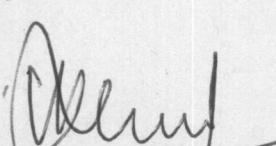
...Respondents.

(None)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant states that as the applicant has already retired from service, the application has become infructuous and, therefore, the application may be closed. Hence, the application is closed as having become infructuous.


[A.V. Haridasan]
Vice Chairman (J)